

Order dated: 09.07.2012

Copy of the
order may be
given to both
counsel.

Pragati
12.7.12

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&

Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Mr. D.P.Dhalsamant, Ld. Counsel for the
applicant and Mr. S.B.Jena, Ld. Additional Standing Counsel
appearing for the Respondents.

It is submitted by the Ld. Counsel for the
applicant that the relief prayed for by the applicant in this
O.A. has already been granted and there remains nothing
further to be adjudicated in this case. Accordingly, he prays to
withdraw this O.A. Prayer is allowed.

In view of the above, the O.A. stands dismissed
as withdrawn.

W. A. S.
MEMBER (Judl.)

RK

Ch.
MEMBER (Admn.)